

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 14.10.2019 (MONDAY)
COURT OF CHAIRPERSON
02: 15 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson

For Hearing (In Chamber)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri

Note: Notice dated 14.10.2019 stand withdrawn regarding above case.

By Order

**-sd/-
Registrar**

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